(199)

Declaration of Assets and Liabilities

Year 2023-24

	1, Santash Kymaz-3, son/daughter/wife of Lct Mahesh Kymax					
	aged 35 years, belonging to BIHAR LEGISLATIVE ASSEMBLY					
- 10 (64/19)	give herein below the details of the assets (immovable, movable, bank balance, etc.) of					
UN PV	myself, my spouse and dependants*: A. Details of movable assets					
rights!	A. <u>Details of movable assets</u> (Assets in joint name indicating the extent of joint ownership will also have to be given)					

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5001-		KTISHAM KOMAN	Sarita kumari (SISTEA)	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Ac- 8-2,000,00/ UB Ac- Rs. 5,000/				<u>*</u>
(111)	Bonds, Debentures and Shares in companies				_	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc		•			<u> </u>
(v)	Motor Vehicles (details of make, etc.)	BRIR 1591	-		_	-
(vi)	Jewellery (give details of weight and value)					
(vii)	Other assets, such as values of claims / interests		_	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			ب ا	•	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No,	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		_
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		<u> </u>
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CBGPK1824D	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		~
	(III) Sales Tax (Only in case of proprietary business)		~
	(iv) Property Tax	100 mars 100	

C. Personal Detail GPF/CPF/PRAN No. 110139925058 (M/F) Gender Date of Birth 0 (DD/MM/YYYY) Class/Group (A/B/C) Cadre BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief.

Signature स्तीष कुभार

Name of Employee: Santash...Kymax.-3

Designation: Office Allenders

Department: BIHAQ LEGISLATIVE ASEMBLY

Note:

Place: PATNA

Date: 06.02.24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.